

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 16.10.2019

**ORDER NO. 215 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows.


**On 23/10/2019 at 2.30 p.m.** Sh. C. J. Mathew, Hon'ble Member (T) will hear the following ROMs:

E/ROM/85951/2018 in E/87769/2014

E/ROM/86800/2018 in E/87821/2017

E/ROM/86220/2018 in E/89164/2013


By order,



**(Bineesh Kumar K.S.)**  
Registrar

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16/10/19  
Dy. Registrar